

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 243/TT/2018

Subject : Approval of transmission tariff from COD to 31.3.2019 for Expansion and Replacement of existing SCADA/EMS System at SLDC's of Northern Region (NR ULDC Phase-II)"

Date of Hearing : 19.2.2019

Coram : Shri P.K. Pujari, Chairperson
Dr. M. K. Iyer, Member
Shri I. S. Jha, Member

Petitioner : Power Grid Corporation of India Ltd. (PGCIL)

Respondents : Power Development Department, Government of Jammu & Kashmir and 2 others

Parties present : Shri V. P. Rastogi, PGCIL
Shri S. K. Venkatesan, PGCIL
Shri S. K. Niranjana, PGCIL
Shri S. S. Raju, PGCIL
Shri Pankaj Sharma, PGCIL
Shri B. Dash, PGCIL
Shri Zafrul Hasan, PGCIL

Record of Proceedings

The representative of the petitioner submitted that the instant petition is filed for approval of tariff from COD to 31.3.2019 for Expansion and Replacement of existing SCADA/EMS System at SLDC's of UPPTCL and J&K under the 2014 Tariff Regulations. The charges for these assets shall be borne by UPPCL and J&K. He submitted that the instant assets were scheduled to be put into commercial operation on 5.11.2014 as per the Investment Approval dated 6.8.2012. The instant assets were put into commercial operation on 30.11.2016 after a time over-run of 24 months and 24 days. He submitted that the reasons for time over-run and cost over-run have already been submitted in the petition and requested to allow the tariff as claimed in the petition.



2. After hearing the petitioner, the Commission reserved the order in the petition.

By order of the Commission

sd/-
(T. Rout)
Chief (Law)

